

(a) whether it is a fact that the International Airlines and other agencies working at terminal II of Indira Gandhi International Airport have lodged strong protest against rodent menace for causing excessive damage to sophisticated and costly equipment; if so, what is the extent of damage caused and what remedial measures have been taken;

(b) whether the Airlines Operating Committee in its meeting held in August, 1988, had observed that the false ceiling, administrative block restaurant and transit area are full of rats and whether any violation have been issued and penalties imposed; if so, what are the details thereof;

(c) whether it is also a fact that unhygienic conditions exist at the snack bar; if so, what action has been taken against the staff; and

(d) whether the matter has been brought to the notice of the Chairman, IAAI; if so, what action has been taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): (a) Yes, Sir. No extensive damage has, however, been reported on account of rodent menace. Periodic inspections of sites has been organised by IAAI for devising suitable measures to deal with the problem.

(b) The A.O.C. had referred to this problem in their meeting held in August, 1988. Although no penalties have been imposed on this account, the agencies concerned have been suitably advised about the measures to be taken to reduce the menace.

(c) Yes, Sir, Notice for termination of contract has been issued to the agency running the snack bar.

(d) Yes, Sir. The Airport Director, I.G.I. Airport has been directed to take remedial measures,

Renaming of the Maniyatchi Railway Station as Vanchi Maniyachi

2271. SHRI M. VINCENT: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Prime Minister had announced recently in a public meeting at Ten-kasi that the Maniyatchi Railway Station will henceforth named as Vanchi Maniyachi; and

(b) if so, what are the reasons for delay in making the necessary official announcement and alterations by the Ministry of Railways at the concerned Station?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) A notification regarding change in name has already been issued by Southern Railway on 26-10-1988.

Suspension of a pilot by M.D. of Vapudoot

2272. SHRI SURESH KALMADI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state: whether it is a fact that a pilot was suspended for three days in June, 1988 by the M.D. of Vayudoot for refusing to ferry a Dornier aircraft from Bombay to New Delhi with three vital flight navigational instruments being inoperative?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): No, Sir.

2273. *transferred to the 1st December, 1988*].

Averting the crash of Air bus of Indian Airlines

2274. SHRIMATI RENUKA CHOWDHURY: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government's attention has been drawn to the press report